

OA 298/96

O.A.: 298/96

This is an application made under Section 19 of A.T. Act 1985. It is in prescribed and paper book form. It is within limitation period and jurisdiction of this Bench.

It may be placed before Hon'ble Court on question of delay on admission on 7.6.96, as a mentioned case.

AKS
6/6/96

Under
6/6/96
SO (J)

Dy Registrar (S)

1/07.06.96

Counsel for the applicant : Shri J. Prasad & Shri K.P. Mishra.

Heard Mr. J. Prasad, the learned counsel for the applicant who argued this case. After certain arguments he prayed for a short adjournment.

Let this case be listed on 10.07.1996 for hearing on admission.

SKJ

N.K.V.
(N.K. Verma)
Member (A)

2/10.07.96

Counsel for the applicant : Shri K.P. Mishra, brief holder for Shri S.N. Tiwary.

Adjourned to 06.08.1996 at the request of Shri K.P. Mishra, brief holder for Shri S.N. Tiwary.

SKJ

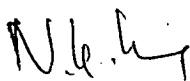
N.K.V.
(N.K. Verma)
Member (A)

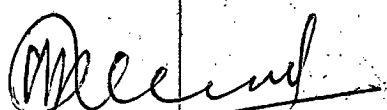
3./ 6.8.96.

Counsel for the applicant : Shri S.N. Tiwary.

Heard. The learned counsel for the applicant seeks permission to file MA for amending relief portion in the OA. Permission is granted. Let this be done in two weeks. Let this case be listed on 26.8.96 for hearing on admission.

/CBS/


(N.K. Verma)
Member (A)


(A.V. Haridasan)
Vice-chairman

4/26.8.96

Counsel for the applicant .. Mr. S.N. Tiwary

Counsel for the respondents .. None

Shri Tiwary prays for two weeks' time.

Adjourned to 10.9.96 for admission.

SKS

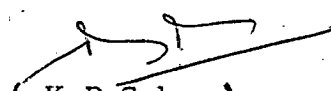
(N.K.Verma)
Member (A)

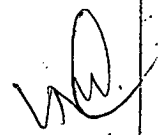
5/10.9.96

None for the respondents.

At the request of the counsel for the applicant, Shri S.N. Tiwary, the case is adjourned to 27.9.96 for admission.

SKS


(K.D.Saha)
Member (A)

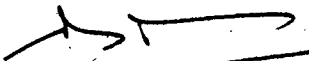

(V.N. Mehrotra)
Vice-Chairman

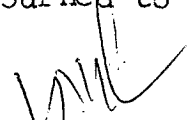
6/27.49.96

Counsel for the applicant : Shri K.P.Mishra.

On therequest made on behalf of the learned
counsel for the applicant, the case is adjourned to
11.11.1996 fpr admission.

SKJ


(K.D. Saha)
Member (A)

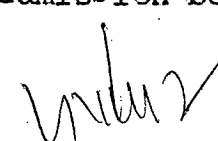

(V.N. Mehrotra)
Vice-Chairman (J)

7/11.11.1996

Counsel for the applicant : Mr.S.N.Tiwari

List on 12.12.1996 for admission before
the Division Bench.

MPS.


(V.N. Mehrotra)
Vice-Chairman

8/12.12.96

Shri S.N.Tiwary counsel for the applicant.

On the request of the counsel, the case is
adjourned to 07.01.1997 for admission.

SKJ

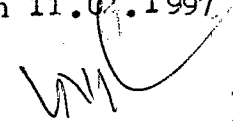

(D. Purkayastha)
Member (J)


(K.D. Saha)
Member (A)

09/07.01.97

The DB is not available today due to illness
of Hon'ble Mr. K.D. Saha, Member (A). List on 11.0.1997
for admission.

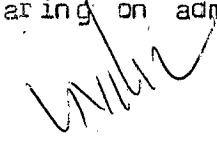
SKJ


(V.N. Mehrotra)
Vice-Chairman

9
11.2.97

CM

List on 17.4.97 for hearing on admission.


(V.N. Mehrotra)
Vice-Chairman

10

17.4.97

CM

List on 1.7.97 for hearing on admission.

V.N. Mehrotra
(V.N. Mehrotra)
Vice-Chairman

11

1.7.97

CM

List on 22.8.97 for hearing on admission.

V.N. Mehrotra
(V.N. Mehrotra)
Vice-Chairman

12

22.8.97

CM

List on 22.10.97 for admission.

V.N. Mehrotra
(V.N. Mehrotra)
Vice-Chairman

13

22.10.97

CM

List on 31.12.97 for admission.

V.N. Mehrotra
(V.N. Mehrotra)
Vice-Chairman

14

31.12.97

CM

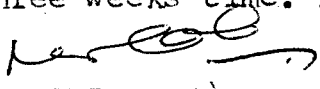
List on 2.3.98 for admission.

V.N. Mehrotra
(V.N. Mehrotra)
Vice-Chairman

15/02.03.98

Shri S.N.Tiwary, counsel for the applicant.

Learned counsel prays for time to move an application for amendment of the O.A. Allowed three weeks time. List on 21.05.1998 for admission.


(L.R.K. Prasad)
Member(A)

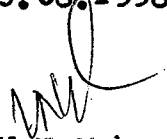

(V.N. Mehrotra)
Vice-Chairman

SKJ

16/21.05.98

On request of the learned counsel for the applicant, case is adjourned to 13.08.1998 for admission.


(L.R.K. Prasad)
Member(A)

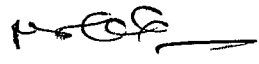

(V.N. Mehrotra)
Vice-Chairman

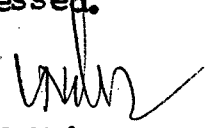
SKJ

17/13.8.1998 Shri S.N.Tiwari, learned counsel for the applicant.

The learned counsel for the applicant states that the applicant does not want to press this O.A. as he has been given alternative appointment. The learned counsel for the applicant prays that the O.A. be disposed of as not pressed.

The O.A. is disposed of as not pressed.


(L.R.K. Prasad)
Member (A)


(V.N. Mehrotra)
Vice-Chairman

MES.